

the context of this representation but also having regard to all other relevant considerations. It was seen that the c.i.f. prices of these yarns had been steeply declining and a large number of contracts for substantial quantities were registered with the Textile Commissioner for import under the O.G.L. Imports of the yarn at the then prevailing rates were providing unintended windfall to the importers at the cost of revenue. It was in this context that the import duty was raised by Rs. 15 per kg. with effect from the 23rd November, 1982. The cost of production of the indigenous industry was not of any direct relevance in the aforesaid context.

(c) The prices of indigenous yarns vary from time to time. It is correct, however, that after the increase in import duty; there was an increase in the prices of indigenous polyester filament yarn.

(d) As the extent of smuggling is not directly related only to the incidence of import duty, it will not be possible to indicate the impact of the incidence of customs duty on smuggling.

Number of Airmen and Commissioned Officers Stationed in Delhi

8312. SWAMY Indervesh : Will the Minister of DEFENCE be pleased to state :

(a) whether a number of Airmen and Commissioned officers have been stationed in Delhi for more than five years against the rules; and

(b) if so, the number of such Officers and Airmen with reasons for their overstay and whether they would be transferred to some other place?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO): (a) and (b) Postings and transfers of officers and Airmen of IAF are decided on administrative considerations. In some cases, it becomes necessary to extend the stay of Air Force personnel at one station for a longer

period due to exigencies of service or on compassionate and medical grounds.

At present there are 199 Airmen who have been stationed in Delhi for more than 5 years. Of these, 196 have been retained due to service reasons and the remaining on compassionate grounds. As regards Commissioned Officers, 54 officers have been in Delhi for more than 5 years. Of these, 50 Officers have been retained in Delhi due to exigencies of service and the remaining on compassionate grounds.

Transfer of the above officers and men out of Delhi will be made as and when administratively necessary.

चीनी का निर्यात

8313. श्री सत्येन्द्र नारायण सिंह : क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने इस वर्ष चीनी का निर्यात करने हेतु अन्तर्राष्ट्रीय बाजारों का पता लगाने के प्रयत्न किये हैं; और

(ख) यदि हां, तो तत्सम्बन्धी ब्योरा क्या है ?

वाणिज्य मन्त्रालय में राज्य मन्त्री (श्रीमती राम दुलारी सिन्हा) : (क) और (ख) भारत चीनी के लिये अन्तर्राष्ट्रीय बाजार में बना हुआ है। निर्यात राज्य व्यापार निगम की मार्फत सरणीबद्ध है।

Cess Collection From Rubber Growers

8314. SHRI XAVIER ARAKAL : Will the Minister of Commerce be pleased to state :

(a) how much money was collected as cess from the rubber growers since 1980 and what is the accumulated amount :